

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).8943/2012

MIRZA ANIS AHMED(DEAD) THROUGH LRS. Petitioner(s)

VERSUS

RAMJAS SINGH YADAV & ANR. Respondent(s)  
(With office report)

Date: 26/07/2013 This Petition was called on for hearing today.

For Petitioner(s)  
Mr. Anoop Kr. Srivastav,Adv.

For Respondent(s)  
Mr. Garvesh Kabra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Counter affidavit on behalf of respondent No.1 has already come on record.

Respondent No.2 has already been deleted as per the order dated 4.2.2013 of the Hon'ble Judge in Chambers.

Respondent No.3 is reported to be duly and properly served but none appeared on his behalf.

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules.

|    |  |  |               |  |
|----|--|--|---------------|--|
|    |  |  | (M.A. SAYEED) |  |
|    |  |  | REGISTRAR     |  |
| rd |  |  |               |  |